

04-5-22/91

RC

Both sides present.

Counsel for respondents submits that a joint counter affidavit will be filed in all these cases within 3 weeks. Counsel for applicant may file rejoinder within one week. Call on 31.1.92.

[Signature]
17.12.91.

RC

None appears.

Counter has ^{not} been filed despite opportunities. Accordingly list before the Bench for further directions on 2.3.92.

[Signature]
31.1.92.

SPM & AVH

(10) Mr K Ramakumar
Mr K Prabhakaran, ACGSC

Arguments heard. Judgment on 31.3.92.

[Signature]
2.3.92

SPM + AVH

Orders pronounced in open court.

[Signature]
21.4.92

31/1

CMP

21/4/92

Amish J-M-II

Ph